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University Of Health Sciences (Amendment) Act, 1990 5 of 1990

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University Of Health Sciences (Amendment) Act, 1990 5 of 1990

An Act further to Amend the University of Health Sciences Act, 1986. Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-first Year of the Republic of India, as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the University of Health Sciences (Amendment) Act, 1990.
- (2) It shall be deemed to have come into force on the 5th February, 1990.

2. Amendment Of Section 11 :-

In the University of Health Sciences Act, 1986(Act 6 of 1985), in section 11, in sub-section (1), for the words "Chief Minister", the word "Governor" shall be substituted.

3. Repeal Of Ordinance 3 Of 1990 :-

The University of Health Sciences (Amendment) Ordinance, 1990 is hereby repealed.